

DIVISION BENCH

O-134

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/375(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th July, 2021, 10:30 A.M

Name of the Company	SIDHESHWAR KUMAR SINGH Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Shaunak Ghosh, Advocate] For Operational Creditor
2. Mr. Rajib Mullick, Advocate]
3. Mr. Rakesh Sarkar, Advocate]

1. Mr. Snehashis Sen, Advocate] For Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. List this matter on 25/08/2021 for reporting settlement.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.